

the Government of Assam from 2002 to 2004 during his tenure in the Assam Legislative Assembly, 2001 to 2006.

Hon. Members, I had the great privilege and honour to be guided by him when I got into Parliament in 1989 and shared that period along with him though he was in the other House. A seasoned parliamentarian, ever smiling and full of positivity, Shri Khalita has contributed significantly through his effective participation in debates, deliberations and discussions in the House. He is widely travelled and has represented India in many global fora. He is married to Shrimati R Witticka Kalita, an ex-IAS officer, who has served in various capacities in Assam as well as in Delhi. Their son, Shri Siddhartha Kalita is also an advocate by profession.

Shri Damodar Rao Divakonda, a distinguished Member of this House since June, 2022, is currently serving his first term representing the State of Telangana. He founded the renowned newspapers '*Namaste Telangana*' and '*Telangana Today*', and was a key founding member of the T-News channel, which played a pivotal role in the Telangana Statehood Movement. Shri Damodar Rao Divakonda is married to Smt. Swaroopa Rani and the couple is blessed with son, Raghav, and daughter, Gowthami.

Hon. Members, on my own and your behalf, I wish the hon. Members a long, healthy and happy life and extend greetings to their family members and friends.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be laid on the Table.

- I. **Notifications of the Ministry of Health and Family Welfare**
- II. **Reports and Accounts (2023-24) of GAPL, Goa; HLL Lifecare Limited, Thiruvananthapuram; and AIIMS, New Delhi and related papers**
- III. **Reports and Accounts (2023-24) of CNCI, Kolkata; ICMR, New Delhi; FSSAI, New Delhi; LGBRIMH, Tezpur, Assam; and NEIAH, Shillong, Meghalaya and related papers**

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री प्रतापराव जाधव): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. (i) A copy (in English and Hindi) of the Ministry of Health and Family Welfare

Notification No. G.S.R. 1516(E)., dated the 15th December, 2017, publishing the Food Safety and Standards (Second Amendment) Rules, 2017, under Section 93 of the Food Safety and Standards Act, 2006, along with delay statement and Extract of the Rules amended.

[Placed in Library. See No. L. T. 2497/18/25]

(ii) A copy (in English and Hindi) of the Ministry of Health and Family Welfare Notification No. G.S.R. 742(E)., dated the 3rd December, 2024, publishing the Cigarettes and other Tobacco Products (Packaging and Labelling) Amendment Rules, 2024, under sub-section (3) of Section 31 of the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003.

[Placed in Library. See No. L. T. 2496/18/25]

II. (A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(i) (a) Forty-third Annual Report and Accounts of the Goa Antibiotics and Pharmaceuticals Limited (GAPL), Goa, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 2491/18/25]

(ii) (a) Fifty-eighth Annual Report and Accounts of the HLL Lifecare Limited, Thiruvananthapuram, Kerala, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2490/18/25]

(B) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of the Section 18 and Section 19 of the All India Institute of Medical Sciences Act, 1956:-

(a) Sixty-eighth Annual Report and Accounts of the AllIndia Institute of Medical Sciences (AIIMS), New Delhi, for the year 2023-24, together

with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 2498/18/25]

III. (A) A copy each (in English and Hindi) of the following papers:-

(i) (a) Annual Report of the Chittaranjan National Cancer Institute (CNCI), Kolkata, West Bengal, for the year 2023-24.

(b) Annual Accounts of the Chittaranjan National Cancer Institute (CNCI), Kolkata, West Bengal, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 2492/18/25]

(ii) (a) Annual Report of the Indian Council of Medical Research (ICMR), New Delhi, for the year 2023-24.

(b) Annual Accounts of the Indian Council of Medical Research (ICMR), New Delhi, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Council.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 2493/18/25]

(iii) (a) Annual Report and Accounts of the Food Safety and Standards Authority of India (FSSAI), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Authority.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2495/18/25]

(iv) (a) Annual Report and Accounts of the Lokopriya Gopinath Bordoloi Regional Institute of Mental Health (LGBRIMH), Tezpur, Assam, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2494/18/25]

(B) A copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the North Eastern Institute of Ayurveda & Homoeopathy (NEIAH), Shillong, Meghalaya, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2618/18/25]

Notifications of the Ministry of Finance

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under Section 31 of the Securities and Exchange Board of India Act, 1992: -
 - (1) SEBI/LAD-NRO/GN/2024/209., dated the 18th November, 2024, publishing the Securities and Exchange Board of India (Alternative Investment Funds) (Fifth Amendment) Regulations, 2024, along with delay statement.
 - (2) SEBI/LAD-NRO/GN/2024/217., dated the 11th December, 2024, publishing the Securities and Exchange Board of India (Issue and Listing of NonConvertible Securities) (Third Amendment) Regulations, along with delay statement.
 - (3) SEBI/LAD-NRO/GN/2024/221., dated the 16th December, 2024, publishing the Securities and Exchange Board of India (Mutual Funds) (Third Amendment) Regulations, 2024, along with delay statement.